

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 24 OF 2018**

**Dated: 26<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre ... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashwin Ramanathan  
for Mr. Anand K.Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent Commission submitted that, pleadings are complete in this matter and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated supra, are placed on record.

List this matter for hearing on **08.01.2019**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**